

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

C.P. (IB)/215(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **13.05.2024**

NAME OF THE PARTIES **Sound Investments And Holdings**
Through its Power of Attorney Holder
Mr. Kavi Ram Shahani
VS
Siddhitech Homes Private Limited

For FC : Adv Kezer Kharawala i/b, Lex Juris

For CD : Dr. S.K. Jain a/w Adv. Ricky Sampat

Section 7 of IBC

ORDER

1. Heard the Counsel for the FC and PCS for the CD. Counsel for the FC undertakes to provide valid AFA of IP to be suggested as IRP.
2. Having heard and understood the matter, we call upon the parties to sit and discuss and come out with some settlement.
3. List on **12.06.2024 for reporting settlement/AFA.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
RA

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)